

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3374**

**TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016/ AGRAHAYANA 15, 1938  
(SAKA)**

**GENDER EQUALITY**

**3374. SHRI E.T. MOHAMMED BASHEER:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that gender equality has not been adhered to in employment in the police force of the country and if so, the reasons therefor; and**

**(b) the steps taken by the Government to increase the number of women in the police force?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a)& (b): "Police" and "Public Order" are State subjects as per entry 2 of the list II of the VII Schedule of the constitution of India. Therefore, it is the responsibility of the State Governments/ UTs Administrations to give adequate representation to women in the State Police Forces.**

**Ministry of Home Affairs has issued advisories dated 4<sup>th</sup> September, 2009; 22<sup>nd</sup> April, 2013 and 12<sup>th</sup> May, 2015 wherein States/UTs were requested to**

**make enabling provisions in the relevant recruitment rules for increasing the women representation in Police to 33%.**

**All the State Governments have been requested to create additional posts of women constable/SIs by converting the vacant posts of male constables into the posts of women constables. It has also been aimed that each police station should have a women help desk round the clock.**

**On 05.01.2016, it has been decided to reserve 33% posts at Constable level for being filled up by women in CRPF & CISF to begin with and 14-15% post at Constable level in border guarding forces i.e. BSF, SSB, ITBP. This reservation would be horizontal.**

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